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Uttar Pradesh Krishi Evam Prodyogik Vishwavidyalaya (Dwitiya Sanshodhan) Adhiniyam, 2006

16 of 2006

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Uttar Pradesh Krishi Evam Prodyogik Vishwavidyalaya (Dwitiya Sanshodhan) Adhiniyam, 2006

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An Act further to amend the Uttar Pradesh Krishi Evam Prodyogik Vishwavidyalaya Adhiniyam, 1958 It is hereby enacted in the Fifty-seventh Year of the Republic of India as follows:-- 1. Received the assent of the Governor on May 23, 2006 and published in the U.P. Gazette, Extra., Part 1, Section (Ka), dated 24th May, 2006, pp. 2-3

1. Short Title :-

This Act may be called the Uttar Pradesh Krishi Evam Prodyogik Vishwavidyalaya (Dwitiya Sanshodhan) Adhiniyam, 2006.

2. Amendment Of Section 14 Of U.P. Act No. 45 Of 1958 :-

I n Section 14 of the Uttar Pradesh Krishi Evam Prodyogik Vishwavidyalaya Adhiniyam, 1958 after sub-section (3) the following sub-section shall be inserted, namely:--

"(3-a) The Registrar shall be responsible for oraganising, by rotation, Joint Entrance Examination for admission in all courses of study of the three State Agricultural Universities.".